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Title : Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid, Dr. C.P. Joshi.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): I beg to lay on the Table:--

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 29 of the National Rural Employment Guarantee Act, 2005:-

- (i) S.O. 2999(E) published in Gazette of India dated the 31<sup>st</sup> December, 2008, making certain amendments in the Schedule II of the National Rural Employment Guarantee Act, 2005.
- (ii) S.O. 513(E) published in Gazette of India dated the 19<sup>th</sup> February, 2009, making certain amendments in the Schedule II of the National Rural Employment Guarantee Act, 2005.
- (iii) S.O. 1387(E) published in Gazette of India dated the 1<sup>st</sup> June, 2009, making certain amendments in the Notification No. S.O. 1(E) dated the 1<sup>st</sup> January, 2009.
- (iv) S.O. 1824(E) published in Gazette of India dated the 24<sup>th</sup> July, 2009, making certain amendments in the Schedule I of the National Rural Employment Guarantee Act, 2005.

(Placed in Library see No. LT 673/15/09)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 33 of the National Rural Employment Guarantee Act, 2005:-

- (i) The National Rural Employment Guarantee (Central Council) Amendment Rules, 2009 published in Notification No. G.S.R. 134(E) in Gazette of India dated the 27<sup>th</sup> February, 2009.
- (ii) The National Rural Employment Guarantee (Central Council) Amendment Rules, 2009 published in Notification No. G.S.R. 309(E) in Gazette of India dated the 5<sup>th</sup> May, 2009.

(Placed in Library see No. LT 674/15/09)

- (3) A copy of the Notification No. G.S.R. 162(E) (Hindi and English versions) published in Gazette of India dated the 12<sup>th</sup> March, 2009, nominating the members, mentioned therein, on the Council under clause (c) of sub-section (3) of Section 10 of the National Rural Employment Guarantee Act, 2005 issued under Section 10 of the said Act.

(Placed in Library see No. LT 675/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, New Delhi, for the year 2007- 2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pollution Control Board, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library see No. LT 676/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library see No. LT 677/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library see No. LT 678/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Nava Nalanda Mahavihara, Nalanda, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nava Nalanda Mahavihara, Nalanda, for the year 2007-2008.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library see No. LT 679/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Tibetan Studies, Varanasi, for the year 2007- 2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Institute of Tibetan Studies, Varanasi, for the year 2007- 2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Tibetan Studies, Varanasi, for the year 2007-2008.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library see No. LT 680/15/09)

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Madam, on behalf of my colleague, Shrimati D. Purandeswari, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Silchar, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Silchar, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library see No. LT 681/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Central Cottage Industries Corporation Limited and the Ministry of Textile for the year 2009-2010.

(Placed in Library see No. LT 682/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India for the year 2008-2009,

along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export-Import Bank of India for the year 2008-2009.

(Placed in Library see No. LT 683/15/09)

(2) A copy of the Notification No. G.S.R. 551(E) (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup> July, 2009, exempting from service tax, service provided or to be provided in relation to management, maintenance or repair of roads under sub-section (4) of Section 94 of the Finance Act, 1994, together with an explanatory memorandum.

(Placed in Library see No. LT 684/15/09)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Industrial Development Bank of India, Mumbai, for the year 2007-2008.

(ii) Annual Report of the Industrial Development Bank of India, Mumbai, for the year 2007-2008, along with Audited Accounts.

(Placed in Library see No. LT 685/15/09)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, on behalf of my colleague, Shrimati Preneet Kaur, I beg to lay on the Table a copy of the Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Amendment Order, 2009 (Hindi and English versions) published in Notification No. S.O. 1661(E) dated 8<sup>th</sup> July, 2009 issued under Section 2 of the United Nations (Security Council) Act, 1947.

(Placed in Library see No. LT 686/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, on behalf of my colleague, Prof. K.V. Thomas, I beg to lay on the Table a copy of the Organic Agricultural Produce Grading and Marking Rules, 2009 (Hindi and English versions) published in Notification No. 534(E) in Gazette of India dated the 18<sup>th</sup> July, 2009 under sub-section (3) of Section 3 of the Agricultural Produce Grading and Marking Act, 1937.

(Placed in Library see No. LT 687/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy efficiency, New Delhi, for the year 2007-2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy efficiency, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library see No. LT 688/15/09)

(3) A copy of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 (Hindi and English versions) published in the Notification No. L-7/165(180)/2008-CERC in Gazette of India dated the 2<sup>nd</sup> June, 2009 under Section 179 of the Electricity Act, 2003.

(Placed in Library see No. LT 689/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Madam, on behalf of my colleague, Shri Dinesh Trivedi, I beg to

lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2007- 2008, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library see No. LT 690/15/09)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Red Cross Society for the years 2004-2005 to 2007-2008 and Annual Reports and Audited Accounts of five other organisations, mentioned therein, for the year 2007-2008 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library see No. LT 691/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited for the year 2007-2008.

(ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited for the year 2007-2008, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library see No. LT 692/15/09)

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